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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188 & 189/2017
IN
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arvindh Pandian
Sr. Adv. for.
Sricharan Rangarajan
Athiban Vijay A/c

Counsel for
Petitioner

Athiban

2. R. Sankar naryanan
Sr. Adv. for
P. Giridharan
Dominic C. David

Counsel for R1

DSB

3. Rahul Balaji
Vishnu Mohan

Counsel for R2-5

Vin

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvinth Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R6 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

— sq r
K Anantha Padmanabha Swamy
Member (Judicial)